

SHRI HEM BARUA : Sir, Mr. Banerjee should be asked to withdraw that remark about fore-fathers.

SHRI S. M. BANERJEE : I withdraw that. I have nothing against his fore-fathers. But he is a dishonest fellow. I do not withdraw that.

MR. SPEAKER : Anyway, I think, you will have to be careful. You should not come to these things. I thought Mr. Banerjee is a much more senior parliamentarian and knowledgeable person than Mr. Barupal.

SHRI S. M. BANERJEE : Yesterday also, he said it.

MR. SPEAKER : You have been here for three terms of the Lok Sabha.

SHRI S. M. BANERJEE : I am sorry ; I apologise to you for that. He said it yesterday also. Only because I objected to a rise in salary ; he has been saying all those things.

MR. SPEAKER : That is all now,

12.35 hrs.

**ELECTION TO COMMITTEE
CENTRAL ADVISORY BOARD OF
EDUCATION**

**THE MINISTER OF EDUCATION
AND YOUTH SERVICES (DR. V. K.
R. V. RAO) :** I beg to move :

“That in pursuance of sub-para (2) (d) of paragraph 3 of the late Department of Education, Health and Lands Resolution No. F. 122-3/35.E dated the 8th August, 1935, as amended from time to time, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, three members from among themselves to serve as members of the Central Advisory Board of Education for a term of three years with effect from the 1st April, 1969, subject to the other provisions of the said Resolution.”

MR. SPEAKER : The question is :
“That in pursuance of sub-para (2) (d) of paragraph 3 of the late Department of Education, Health and Lands Resolution No. F. 122-3/35.E dated the 8th August,

1935, as amended from time to time the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, three members from among themselves to serve as members of the Central Advisory Board of Education for a term of three years with effect from the 1st April, 1969, subject to the other provisions of the said Resolution.”

The Motion was Adopted

12.30 hrs.

MESSAGE FROM THE PRESIDENT

MR. SPEAKER : I have to inform the House that I have received the following message dated the 26th February, 1969, from the President :

“I have received with great satisfaction the expression of thanks by the Members of the Lok Sabha for the Address I delivered to both the Houses of Parliament assembled together on the 17th February, 1969.”

12.36½ hrs.

**RAILWAY BUDGET—GENERAL
DISCUSSION—Contd.**

MR. SPEAKER : Now we take up the General Discussion on the Railway Budget. We have already taken 3 hours and 15 minutes ; we have still got about 7 hours. Mr. N. N. Patel was on his legs. He may continue his speech.

SHRI RANGA (Sri Kakulam) : I suggest that we need not raise the question of quorum during General Discussion.

MR. SPEAKER : Yesterday, unfortunately, for half a dozen times the bell had to be rung for quorum. This does not do credit to Parliament that for half a dozen times the quorum bell had to be rung. If it is raised by anybody for the first time, then the Chair would ring the bell and if it is raised for the second time, then the Chair will adjourn the House. After all, quorum has to be maintained. I am only saying what I will do : once the bell can be rung for quorum and if it is raised for the second time, I will adjourn the House, whether it is 3.00 or 4.00 or 5.00 P.M. It is not the job of the Chair to keep quorum. It